

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.325**

TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

UPGRADATION OF NRC IN ASSAM

325. SHRI BADRUDDIN AJMAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the current status of upgradation of the National Register of Citizens (NRC) in Assam;

(b) the time by which it is likely to be completed; and

(c) the guidelines of the Supreme Court for upgradation of NRC?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a): The current status of Updation of NRC in the State of Assam is as under:

- i. The Office of the State Coordinator, NRC, Assam has received a total of 68,08,232 Application forms, both off and on-line with 6.73 crore documents.**
- ii. The process of verification, which comprises (i) Office verification and (ii) Field verification is now in progress.**
- iii. Field verification of 66.27 lakh Application Forms (97%) is complete and Office verification of 4.31 crore (64.04%) out of 6.73 crore documents has been completed.**

(b): Considering the pace at which the work is progressing and subject to completion of documents verification, family linkage database, the

draft NRC is likely to be published in October, 2016 and the final NRC three months after publication of Draft NRC.

(c): The Hon'ble Supreme Court has stipulated that the updation work should be completed as per modalities and the Draft and Final NRC be published within the shortest possible time.
